

**RAJESH BUSINESS & LEISURE HOTELS PRIVATE LIMITED**  
(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 20th April 2022)

**List of claims by Secured Financial Creditors as on 21<sup>st</sup> November 2022**

#	Financial Creditor	Facility	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Voting %	Secured
1	ICICI Bank Ltd.	ECB / BG*	3,31,48,79,901	3,31,48,79,901	53.37	Yes
2	Bank of Baroda	ECB*	1,61,62,12,377	1,61,62,12,377	26.02	Yes
3	Union Bank of India	ECB*	1,28,04,05,408	1,28,04,05,408	20.61	Yes
	<b>Total</b>		<b>6,21,14,97,686</b>	<b>6,21,14,97,686</b>	<b>100.00</b>	

\*ECB stands for External Commercial Borrowing; BG stands for Bank Guarantee

Security details
First pari passu on all the movable and immovable assets of the Borrower (including freehold land), both present and future
First pari passu security interest on the Borrower rights, titles and interests in all project documents / contracts / licenses including insurance contracts in favour of the Borrower
First pari passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andheri East Mumbai owned by Rajesh Estates and Nirman Pvt Ltd.
First pari passu charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisemer, Chitradurga, Karnataka, Sangli, Dhule and Nandurbar
First pari passu charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd.
First pari passu security interest over Debt Service Reserve Account
First pari passu security interest over Escrow Account
Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. And Rajesh Lifespaces Pvt. Ltd.
Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd.
Corporate Guarantee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited and Rajesh Estates and Nirman Pvt Ltd
Personal Guarantee of Mr Harish Patel, Mr Rajesh Patel and Mrs Priyal Patel
Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor
Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd.

**Notes:**

1. The list of Financial Creditors is as per claims received in Form C till 21<sup>st</sup> November 2022
2. The status of claim has been communicated to the respective financial creditors
3. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors
4. Figures converted into INR from USD is as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016. As per this regulation, the RBI reference rates as on 20th April 2022 have been considered for conversion to INR (1 USD = 76.4183 INR)
5. Claim from ICICI Bank includes uninvoked Bank Guarantees of Rs. 4.69 crore